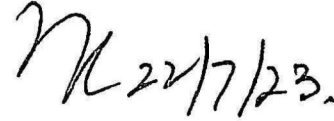


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.1129/39372-542/F.1(3)/Gaz/23, dated 19.05.2023, Sh. Umed Singh, District Judge, Commercial Court, (Central), is hereby authorized to act as Officer In-Charge, Purchase Cell, (Central), Tis Hazari Courts, Delhi in place of Sh. Sunil Kumar Sharma, Additional Sessions Judge (West), Tis Hazari Courts, Delhi, with immediate effect.

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.



(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)
Delhi

No. 55140 - 55156 F.1(3)/Gaz/2023

Dated _____

Sub:- Officer In-Charge, Purchase Cell, Tis Hazari Courts, Delhi.

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. Ms. Kaveri Baweja, District Judge, Commercial Court (Central)/Link Officer In-Charge, Purchase Cell, Tis Hazari Courts, Delhi.
5. The Sr. AO(J)/AO(J)/Branch In-charge, Admn. I,II,III, Purchase Cell, Accounts Branch, General Branch,(Central), Facilitation Centre. , Tis Hazari Courts, Delhi.
6. The PS to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.



Principal District & Sessions Judge (HQs)
Delhi